

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-15/2013(pt.2)/5185/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati, the 18<sup>th</sup> June, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ(D) 4217, dtd. 11.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 15.06.2024 till the morning of 18.06.2024**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, and in his absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-15/2013(pt.2)/5186/A, dated** , 18-06-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**